

OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
ANUP MALLEABLES LIMITED

(Regd. Office: 20 Biplabi Dinesh Majumder Sarani, Type-A, 1st Floor, Kolkata- 700 053)

This Advertisement is being issued by VC Corporate Advisors Private Limited, on behalf of Mr. Alope Agarwalla, Mr. Ayush Agarwalla, Mrs. Sushma Agarwalla, Mr. Harsh Agarwalla, Mrs. Kusum Agarwalla, Mr. Manoj Agarwalla, Mrs. Nikeeta Agarwalla, Mr. Alok Khaitan, Mrs. Minu Khaitan, Mr. Ashok Khaitan, Mrs. Charu Khaitan, Mr. Suyash Khaitan, Mr. Gajanand Khaitan, M/S Alope Agarwalla HUF, M/S Manoj Agarwalla HUF, M/S Alok Khaitan HUF, M/S Ashok Khaitan HUF And M/S Gajanand Khaitan HUF (hereinafter collectively referred to as **“the Acquirers”**) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (**“SEBI (SAST) Regulations”**) in respect of Open Offer (**“Offer”**) for the acquisition of 6,82,500 (Six Lacs Eighty Two Thousand Five Hundred) fully paid-up equity shares of Rs. 10/- each, representing 26.00% of the equity and voting share capital of Anup Malleables Limited (hereinafter referred to as the **“Target Company”** or **“AML”**). The Detailed Public Statement (**“DPS”**) pursuant to the Public Announcement (**“PA”**) made by the Acquirers have appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Mumbai Lakshwadeep (Marathi Daily) and Kalantar (Bengali Daily) on 23.08.2013.

1. The Offer Price is Rs. 34.10 (Rupees Thirty Four and Ten Paise Only) per equity share payable in cash (**“Offer Price”**). There has been no revision in the Offer Price.
2. Committee of Independent Directors (**“IDC”**) of the Target Company recommend acceptance of the Open Offer made by the Acquirers, as the Offer Price of Rs. 34.10 (Rupees Thirty Four and Ten Paise Only) per equity share is higher than the fair value per equity share of the Target Company which is Rs. 12.41 (Rupees Twelve and Forty One Paise Only) as certified by the Chartered Accountant.
The recommendation of IDC was published in the aforementioned newspapers on 30.10.2013.
3. There has been no competitive bid to this Offer.
4. The completion of dispatch of The Letter of Offer (**“LOF”**) to all the Public Shareholders of Target Company was completed on 25.10.2013.
5. Please note that a copy of the LOF along with the Form of Acceptance-cum-Acknowledgement is available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in, and also on the website of Manager to the Offer, www.vccorporate.com and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/ non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
 - a. **In case of physical Shares:** Name & Address of the first holder, name(s) & address(s) of joint holders, if any, registered folio no., share certificate no., distinctive nos., no. of the shares held, number of shares tendered together with the original Equity Share certificate(s), valid transfer deeds with the details of the Acquirers kept blank so as to reach the Registrar to the Offer on or before Closure to the Offer i.e. 18.11.2013.
 - b. **In case of Dematerialized Shares:** Name, Address, Number of Equity Shares tendered, DP Name, DP ID, Beneficiary Account No. and a photocopy or counter folio of the delivery instruction in **“Off-market”** mode, duly acknowledged by the DP in favour of Special Depository Account:

DP NAME	LOHIA SECURITIES LIMITED
DP ID	12022100
CLIENT ID	00001020
ACCOUNT NAME	ANUP MALLEABLES LTD-OPEN OFFER-OPERATED BY NICHE TECHNOLOGIES PVT LTD.
DEPOSITORY	CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED
DP NAME	LOHIA SECURITIES LIMITED
DP ID	12022100
CLIENT ID	00001020

ACCOUNT NAME	ANUP MALLEABLES LTD-OPEN OFFER-OPERATED BY NICHE TECHNOLOGIES PVT LTD.
DEPOSITORY	CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED

Shareholders having their beneficiary account in the National Securities Depository Limited ("NSDL") have to use inter depository delivery instruction for the purpose of crediting their equity shares in favour of the Special Depository Account with CDSL.

6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 29.08.2013. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. Letter No. CFD/DCR1/25957/13 dated 10.10.2013 which have been incorporated in the LOF.

7. **Any other material change from the date of PA: Not Applicable.**

8. **Schedule of Activities:**

Activities	Original Date	Original Day	Revised Date	Revised Day
Date of Public Announcement	16.08.2013	Friday	16.08.2013	Friday
Publication of Detailed Public Statement in newspapers	23.08.2013	Friday	23.08.2013	Friday
Last date of a Competing Offer	16.09.2013	Monday	16.09.2013	Monday
Identified Date*	25.09.2013	Wednesday	18.10.2013	Friday
Date by which the Letter of Offer will be dispatched to the shareholders	03.10.2013	Thursday	25.10.2013	Friday
Date of commencement of tendering period	10.10.2013	Thursday	01.11.2013	Friday
Date of closing of tendering period	24.10.2013	Thursday	18.11.2013	Monday
Date by which communicating rejection/ acceptance and payment of consideration for applications accepted	08.11.2013	Friday	02.12.2013	Monday

** Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the SPA including persons deemed to be acting in concert with such parties) are eligible to participate in the Offer any time before the Closure of the Offer.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31, Ganesh Chandra Avenue,

2nd Floor, Suite No -2C, Kolkata-700 013,

Phone No: (033) 2225-3940,

Fax: (033) 2225-3941,

E-mail: mail@vccorporate.com



Place: Kolkata

Date: 31.10.2013